

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) to (d). The survey reports on various sites including Mayithura Veli for possible construction of a civil aerodrome near Cochin are still under evaluation by the Civil Aviation Department in consultation with Indian Airlines. A decision is likely to be reached soon. The survey reports mainly deal with the physical characteristics of the sites, availability of facilities etc.

Loan given by Nationalised Banks and other Financial Institutions to large industrial houses

791. SHRI C. K. CHANDRAPPAN:

Will the Minister of FINANCE be pleased to state:

(a) whether the nationalised banks and other public financial institutions have given credit to various companies and organisations like limited companies partnership firms and family trusts owned and controlled by the large industrial houses during 1973-74.

(b) if so, the amount each of these organisations and banks have given to each of the companies or the firms during 1973-74; and

(c) the amount outstanding from each of these companies on the 31st March, 1974?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): (a) to (c). In accordance with the law practice and usage customary among bankers and as per the provisions of Section 13 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970, it is not possible for nationalised banks to divulge information regarding its constituents. However according to the information furnished by the Reserve Bank of India the nationalised banks' aggregate outstanding advances to large industrial houses, as on last Friday of June 1973 was Rs. 568.79 crores.

Information relating to direct financial assistance sanctioned by the Industrial Development Bank of India, Industrial Finance Corporation of India and Industrial Credit and Investment Corporation of India to industrial concerns belonging to large industrial houses during 1973-74 and the amount outstanding as on 31st March 1974 against these concerns is furnished in statements I, II and III respectively laid on the Table of the House. [Placed in Library. See No. LT-8061/74]. Similar information in respect of Life Insurance Corporation of India and Unit Trust of India is being collected and would be laid on the Table of the House to the extent and in the manner available with them.

Increase in audit observations regarding Financial transactions of various Ministries

792. SHRI S. R. DAMANI:

Will the Minister of FINANCE be pleased to state:

(a) whether the number of audit observations has steeply increased since 1970 regarding financial transactions of various Ministries:

(b) if so, the figures thereof year-wise and Ministry-wise; and

(c) the reasons for not squaring them up for so many years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) to (c). The information is being collected and will be laid on the Table of the House.

Total value of goods exported to E.E.C. countries last year

793. SHRI S. R. DAMANI: Will the Minister of COMMERCE be pleased to state:

(a) whether a special drive is going to be launched to increase the exports to E.E.C. Countries in the

current year and if so, the salient features thereof; and

(b) whether negotiations have been carried out for getting special concessions and the result thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b). Yes, Sir. Steps taken to increase trade with E.E.C. countries *inter alia*, include our efforts to secure elimination/reduction of tariff and non-tariff barriers to trade, Commercial Development Programmes, exchange of trade delegations, Joint Commission meetings, etc. As a result of our efforts several concessions have been secured in the past from the Community e.g., substantial tariff reductions obtained under the Jute and Coir Agreement, tariff suspensions in regard to a number of items of export interest to India, signing of Commercial Cooperation Agreement, further liberalisation of G S P Scheme etc.

Overseas market surveys undertaken under the U.N.D.P.

794. SHRI S. R. DAMANI: Will the Minister of COMMERCE be pleased to state the broad outlines of overseas market surveys undertaken under the United Nations Development programme and the prospects of increasing India's exports on the basis of these surveys?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): No overseas market surveys have so far been undertaken by this Ministry with United Nations Development Programme assistance. However, a project document relating to Research and Surveys, for Export Development was signed between the Government of India and the United Nations Development Programme in June, 1974 for undertaking three overseas market surveys during the period August, 1974 to April 1975.

Unadjusted amount of annual premium deposited by policy-holders during 1972-73

795. PROF. MADHU DANDAVATE:

Will the Minister of FINANCE be pleased to state:

(a) whether part of the annual premium deposited by policy-holders during 1972-73 is lying unadjusted with the Life Insurance Corporation;

(b) if so, the percentage of the unadjusted amount in 1972-73;

(c) how does it compare with the corresponding percentages during 1970-71 and 1971-72; and

(d) the reasons for these recurring unadjusted amounts?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): (a) to (c). The amount of deposits that remained unadjusted at the end of 1970-71, 1971-72 and 1972-73 and its percentage to the total annual premium income were as under:

UNADJUSTED PREMIUM DEPOSIT

Year	Amount (Rs. in Crores)	Percentage to total annual premium income
1970-71	33 17	11.51
1971-72	34 05	10.25
1972-73	36.58	9 60

(d) The reasons for premiums remaining unadjusted include.

- (i) Premiums not received in full.
- (ii) Amounts received after the expiry of the days of grace without payment of late fee, etc.
- (iii) amounts received with incorrect policy numbers or without policy numbers.